GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:906 ANSWERED ON:09.07.2009 ROAD OVERBRIDGES IN GUJARAT Bheiravdanji Shri Gadhvi Mukeshkumar

Will the Minister of RAILWAYS be pleased to state:

(a) the details of proposals of Road Over Bridges (ROBs) in Gujarat pending for sanction; and

(b) the time by which the said projects are likely to be sanctioned alongwith funds allocated for these projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS) (SHRI K.H. MUNIYAPPA)

(a) There are 7 proposals given below:

(1) Construction of ROB in lieu of LC No.87 at km.181/18-20 on Virar Surat section near Udvada station of Mumbai Central Division.

(2) Construction of ROB in lieu of LC No.101 at km203/28-204/2 on Virar Surat section near Doongri station of Mumbai Central Division.

(3) Providing ROB in lieu of LC No.274 at km.936/13-14 on Viramgam-Okha section near Kuranga station of Rajkot Division.

(4) Providing ROB in lieu of LC No.73 at km.674/7-8 on Than-Chotila Road between Lakhamachi station of Rajkot Division.

(5) Construction of 4 lanes ROB in lieu of LC No.202X at km.721/4-5 between Jagudan-Mehsana on ADI-PNU section of Ahemdabad Division.

(6) Construction of 4 lanes ROB in lieu of LC No.1B at km.1/7-8 situated on State Highway on Mehsana-Patan section of Ahemdabad Division.

(7) Construction of ROB in lieu of LC No.2 at km. 1/15-2/1 between station Vishwamitri and Pratapnagar station.

(b) On finding the proposals feasible based on fulfillment of all the preliminary pre-requisites and prescribed criterion, these will be included in the future Works Programme of Railways and allocation will be made after its sanction and in accordance to the availability of funds and throw forward with the Railway concerned.